

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

(ONLY SLP (C) NOS. 5697, 12646 AND 12718 OF 2019 TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS.

IA No. 137626/2018 - CONDONATION OF DELAY IN FILING

IA No. 137627/2018 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS

IA No. 137628/2018 - EXEMPTION FROM FILING O.T.)

WITH

SLP(C) No. 5697/2019 (XI)

(I.R. IA No.26004/2019-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12646/2019 (XI)

(FOR ADMISSION and I.R. and IA No.74174/2019-CONDONATION OF DELAY IN FILING and IA No.74177/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.74179/2019-EXEMPTION FROM FILING O.T.)

SLP(C) No. 12718/2019 (XI)

(FOR ADMISSION and I.R. and IA No.76362/2019-CONDONATION OF DELAY IN FILING and IA No.76370/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.76366/2019-EXEMPTION FROM FILING O.T.)

Diary No(s). 31301/2019 (XI)

(FOR ADMISSION and I.R. and IA No.135673/2019-CONDONATION OF DELAY IN FILING and IA No.135675/2019-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135674/2019-EXEMPTION FROM FILING O.T.

IA No. 135673/2019 - CONDONATION OF DELAY IN FILING

IA No. 135675/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 135674/2019 - EXEMPTION FROM FILING O.T.)

Diary No(s). 35266/2019 (XI)

(FOR ADMISSION and I.R. and IA No.155133/2019-CONDONATION OF DELAY IN FILING and IA No.155134/2019-EXEMPTION FROM FILING O.T.

IA No. 155133/2019 - CONDONATION OF DELAY IN FILING

IA No. 155134/2019 - EXEMPTION FROM FILING O.T.)

Date : 22-09-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kumar Dubey, Adv.
Mr. Abhitosh Pratap Singh, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamlendra Mishra, AOR

For Respondent(s) Mr. Neeraj Kumar Sharma, AOR
Mr. Yash Pal Dhingra, AOR
Mr. Shashank Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP (C) Nos. 12646/2019 & 12718/2019

The learned counsel for the State submits that he will take fresh steps within a week to comply with the office Report dated 04.09.2020.

SLP (C) No. 5697/2019

The counsel who appeared earlier for the sole respondent states that the sole respondent has died and he will file the particulars of the legal representatives of the sole respondent within two weeks. Upon particulars being furnished by the respondent's Counsel, the counsel for the petitioner shall take steps for substitution.

(RAJNI MUKHI)
COURT MASTER (SH)

(KAMLESH RAWAT)
COURT MASTER (NSH)